

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
TCP(IB)/106/9/AMR/ 2019	Liquidation	9 of IBC	CMR Transport Contractors Company Pvt Ltd Vs ISR Infra Pvt Ltd
	IA(IBC)/105/2024	U/s 60(5) r/w Sec.35 & 36 of IBC & Rule 11 of NCLT Rules, 2016	K. Murali Krishna Prasad, Liquidator of M/s ISR Infra Pvt Ltd Vs M/s KGR Constructions Pvt Ltd

**ORDER**

**IA (IBC)/105/2024:**

**Present:** Mr. J.V.L.Bharati, Proxy counsel for the Applicant.

Memo of Proof of Service not filed. For filing Memo of proof of service,  
list the matter on 10.09.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**